



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 21.08.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 182-184 of 2023	Pure Drinks (Calcutta) Ltd. Vs. Satwant Singh & Ors.	Lzafeer Ahmad B F	Pooja M Saigal Nipun Gupta Ishank Jha-R1 Randeep Sachdeva Roohina Dua-R2
		With		
2.	Comp. App. (AT) No. 109 -111 of 2024 & I.A. No. 2521, 2522, 2523 of 2024	Ajit Singh Vs. Unique Estates Development Company Ltd. & Ors.	Amit Agrawal	Tarang Gupta Pooja M. Saigal
		With		
3.	Comp. App. (AT) No. 117 - 119 of 2024 & I.A. No. 2707, 2708, 2709, 3529-3531 of 2024 & 1010-1012, 6057, 6059 of 2025	Satwant Singh Vs. Unique Estates Development Company Ltd. & Ors.	Nipun Gupta	Lzafeer Ahmad B F

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar